

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3968  
ANSWERED ON 25/03/2025**

**SOCIAL AUDIT OF MGNREGS**

**3968. DR. K SUDHAKAR:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is true that during the social audit of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds a large number of misappropriations of funds were noticed, if so, the details thereof;**
- (b) the total number of funds found misappropriated in Karnataka along with details regarding the same;**
- (c) the details of actions being taken to prevent such misappropriations of funds meant for MGNREGS; and**
- (d) the details of steps taken to monitor the progress of works under MGNREGS and the correct transfer of funds to eligible beneficiaries of Karnataka?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): As per Section 17 (2) of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the Gram Sabha shall conduct regular Social Audits of all the projects under the Scheme taken up within the Gram Panchayat.**

**State/Union Territory (UT)-wise details of the total number of cases reported by the Social Audit Unit (SAU) and corresponding financial misappropriation under Mahatma Gandhi NREGS as on 21.03.2025 are given at Annexure-I.**

**(b): District-wise details of the total number of cases reported by the Social Audit Unit (SAU) and corresponding financial misappropriation in Karnataka under Mahatma Gandhi NREGS as on 21.03.2025 are given at Annexure-II.**

**(c): The issues/findings post Gram Sabha are entered/updated into the Social Audit MIS by the SAU resource persons for reporting and seeking Action Taken report from the implementing agency. As per NREGASoft, as on 21.03.2025, against the total financial misappropriation cases reported by SAU, the total recovery done by the implementing agency is Rs. 242.61 crore for 9,58,536 cases. Transparency and accountability is the prime focus of the scheme. Ministry of Rural Development has adopted robust process for ensuring the transparency and accountability in implementation of the scheme across the States/UTs. Brief note of the various monitoring and evaluation arrangements made for ensuring the proper utilization of the funds released under the Scheme are given at Annexure-III.**

**(d): The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS (progress of works) in States/UTs through various fora viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils periodically monitor implementation of the programme. State Technical Cells are constituted at various levels in the States to regularly monitor the progress of works.**

**Under Mahatma Gandhi NREGS, wage payments are directly credited by the Central Government to the account of beneficiaries through the Direct Benefit Transfer protocol.**

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**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3968 dated 25.03.2025.**

<b>State/Union Territory (UT)-wise details of total number of cases reported by Social Audit Unit (SAU) and corresponding financial misappropriation under Mahatma Gandhi NREGS as on 21.03.2025.</b>			
<b>Sl. No.</b>	<b>States/UTs</b>	<b>Total number of cases Reported by SAU</b>	<b>Corresponding Financial Misappropriation Amount (Rs. in lakh)</b>
1	Andhra Pradesh	2,24,044	42381.41
2	Arunachal Pradesh	204	131.28
3	Assam	420	127.95
4	Bihar	11,770	2960.87
5	Chhattisgarh	24,554	9537.24
6	Gujarat	16	0.82
7	Haryana	51	10.44
8	Himachal Pradesh	22,588	1138.75
9	Jammu And Kashmir	4,396	274.04
10	Jharkhand	39,769	8764.10
11	Karnataka	1,19,549	29714.49
12	Kerala	13,298	763.48
13	Ladakh	0	0.00
14	Madhya Pradesh	14,690	2539.48
15	Maharashtra	1,373	1756.67
16	Manipur	281	35.53
17	Meghalaya	90	11.93
18	Mizoram	394	79.29
19	Nagaland	1,552	217.44
20	Odisha	12,920	1236.61
21	Punjab	8,492	5232.73
22	Rajasthan	1,221	2731.51
23	Sikkim	901	287.87
24	Tamil Nadu	2,88,135	30701.15
25	Telangana	1,38,132	17746.67
26	Tripura	2,456	1810.24
27	Uttar Pradesh	20,797	6550.85
28	Uttarakhand	2,979	649.47
29	West Bengal	3,464	290.50
	<b>Total</b>	<b>9,58,536</b>	<b>1,67,682.80</b>

**As per NREGASoft**

**Annexure-II**

**Annexure referred to in reply to part (b) of Lok Sabha Untarred Question No. 3968 dated 25.03.2025.**

**District-wise details of total number of cases reported by Social Audit Unit (SAU) and corresponding financial misappropriation in Karnataka under Mahatma Gandhi NREGS as on 21.03.2025**

<b>Sl. No.</b>	<b>District</b>	<b>Total number of cases reported by SAU</b>	<b>Corresponding Financial Misappropriation Amount (Rs. in lakh)</b>
1	Bagalkote	4,391	1041.15
2	Ballari	1,834	579.78
3	Belagavi	9,737	1154.38
4	Bengaluru	84	19.56
5	Bengaluru Rural	817	59.99
6	Bidar	6,482	1324.25
7	ChamarajaNagara	3,198	1497.98
8	Chikkaballapura	3,599	773.34
9	Chikkamagaluru	7,485	1452.00
10	Chitradurga	4,628	1762.24
11	Dakshina Kannada	2,765	486.13
12	Davanagere	1,597	1243.38
13	Dharwar	1,771	532.28
14	Gadag	9,934	1954.54
15	Hassan	2,109	356.01
16	Haveri	3,799	608.08
17	Kalaburagi	8,197	2204.08
18	Kodagu	258	64.23
19	Kolar	3,431	901.54
20	Koppal	2,465	863.36
21	Mandya	4,410	753.83
22	Mysuru	6,382	1024.77
23	Raichur	4,882	1262.35
24	Ramanagara	4,371	3101.57
25	Shivamogga	2,105	185.29
26	Tumakuru	5,823	1224.61
27	Udupi	1,392	128.59
28	Uttara Kannada	1,145	296.76
29	Vijayanagara	4,330	1192.08
30	Vijayapura	3,086	820.56
31	Yadgir	3,042	845.79
	<b>Total</b>	<b>119549</b>	<b>29714.49</b>

**As per NREGASoft**

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3968 dated 25.03.2025**

- i. Direct Benefit Transfer (DBT): Direct Benefit Transfer (DBT) system in wage payment has been adopted under Mahatma Gandhi National Rural Employment Scheme (Mahatma Gandhi NREGS). The payment of wages to the bank/ post office accounts of Mahatma Gandhi NREGS workers is through National Electronic Fund Management System (NeFMS)/Electronic Fund Management System (eFMS).**
- ii. National Mobile Monitoring Service (NMMS): It enables capturing of attendance of workers at Mahatma Gandhi NREGA worksites (except for individual beneficiary works) along with geo-tagged photograph twice in a day. This app aids in increasing citizen oversight of the programme. This is one more step towards transparency and accountability.**
- iii. Area Officer Monitoring Visit Application: This App facilitates the officials of the State/UT to record their field visit findings online. The App also allows the officials to record time stamped and geotagged photograph for all the schemes launched by Department of Rural Development. Also, this App helps in developing hassle-free reporting of the field visits. This app records the field visit findings and views the field visit outcome report by the senior officials.**
- iv. GIS based plan- Use of Space Technology: GIS based GP level plan (ridge to valley approach) preparation using Remote Sensing technology in a saturation mode for all the GPs of the country.**
- v. Yuktdhara : GIS based planning tool – To simplify the GIS based planning at GP level under Mahatma Gandhi NREGA “Yuktdhara” a Geospatial planning portal is developed in collaboration with ISRO-NRSC.**
- vi. SECURE – Software for Estimate Calculation for using Rural Rates for Employment :-Application is being used for estimate the calculation of works to be undertaken under the scheme.**
- vii. GeoNREGA: the app has been developed by using Space Technology to track the creation of assets by geotagging it, at “Before”, “During” and “After” stages of the asset creation.**
- viii. JALDOOT App: JALDOOT app has been developed to enable monitoring of ground water tables across the country. The**

**Jaldoot app enables Gram RojgarSahayak (GRS) to measure the water level of selected wells twice a year (pre-monsoon and post-monsoon).**

- ix. JANMANREGA app: this app helps in proactive disclosure of information to its citizens in reference to the implementation of Mahatma Gandhi NREGS. Citizen awareness is a key to efficient, effective, and transparent execution of the scheme.**
- x. Ombudsperson App-An Ombudsperson App has been developed for smooth reporting and categorization of grievances received from various sources viz. physical, digital and mass media related to the implementation of the Mahatma Gandhi NREGS, easy tracking and timely passing of awards on each case as per the guidelines and easy uploading of quarterly and annual report on the website.**
- xi. Social Audits: As per the mandate of the Act, the Ministry has laid emphasis on the setting up of an institutional structure at the States/UTs level for facilitating social audits of all the Gram Panchayats at least twice a year. With the consistent efforts by Ministry, a total of 27 States and 1 UT have established Independent Social Audit Units.**

**Further, monitoring by National level monitors regular and special monitoring, monitoring by teams of central level officers, monitoring visits by Common review Mission teams, monitoring through use of Area Officers app is being conducted for better implementation of the programme. Also, State specific reviews of States are undertaken from time to time.**

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